

Annexure-6

Name of the corporate debtor: TRIPURARI PROPERTIES PRIVATE LIMITED; Date of commencement of liquidation: 20.11.2023; List of stakeholders as on: 19.01.2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					Amount of contingent claim
1	Securities and Exchange Board of India	14-12-2023	₹ 5,25,000.00	₹ 5,15,123.00	Operational Creditor	No	N.A	No	67.33%	N.A	N.A	₹ 9,877.00	₹ -	Interest Claim admitted upto Liquidation Commencement date
	Himalaya Gupta & Co	02-05-2023	₹ 2,50,000.00	₹ 2,50,000.00	Operational Creditor	No	N.A	No	32.67%	N.A	N.A	₹ -	₹ -	No
			₹ 7,75,000.00	₹ 7,65,123.00										

